

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing & for filing additional objections	Sec 397/398	S. Jayvikram & 3 Others	S. Rajashekar	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Shri. K. G. Raghavan
2. A. M. Sridharan
9945012655

*Senior Counsel for Petitioners
Advocate for Petitioners*

[Signature]

ABHIJIT ATUR
9663309317

Respondents

[Signature]

Heard Shri A.M. Sridharan, the learned counsels for the petitioner and Shri Abhijit Atur for respondent.

Post the case on 06.07.2018.

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)